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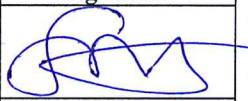
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.104/9/HDB/2018
NAME OF THE COMPANY	BGR Energy Systems Ltd
NAME OF THE PETITIONER(S)	Karpara Projects Engineering Pvt Ltd
NAME OF THE RESPONDENT(S)	BGR Energy Systems Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Naresh Kumar Sangam, Learned Counsel for the Petitioner. Proof of service of copy of Petition on Respondent / Corporate Debtor filed. Petitioner is directed to issue notice to the Corporate Debtor both in C.P 104/2018 and CA 36/2018. Respondent shall file objections if any within one week. List the matter on 02.04.2018 for hearing before admission.


MEMBER (Judl)